

ssion to suggest proposals for allocating funds for health and family welfare schemes; and

(b) if so the details regarding its recommendations which have been accepted by Government ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) planning Commission had set-up a Steering Group to "critically examine the present overall position / progress / problem in relation to the Health and Family Welfare programmes in the country". The Group submitted its report in November, 1984 which was intended to serve as a working paper for the formulation of the 7th plan. The plan outlays approved for the first year of the Seventh Plan are Rs. 700 crores of which Rs. 200 crores are for Health and Rs. 500 crores for Family Welfare. A final decision regarding the allocations for the Health and Family Welfare Sector would become available after the approval of the Seventh Five-Year Plan by the Planning Commission, National Development Council and the Parliament.

**Recognition by MCI of Degrees given by  
Medical Colleges Charging  
Capitation Fee**

4982. SHRI K.P. UNNIKRISHNAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the degrees of medical colleges charging capitation fee or donation for admission to degree and post-graduate courses are recognised by the Medical Council of India and if so, the names of colleges whose degrees are recognised ;

(b) the tuition fees and other annual fees charged by such colleges for their degree and post-graduate courses ; and

(c) whether Government have evolved any policy on acceptance of capitation fee donation for admission to professional colleges, and if so, the details thereof and how long the system will continue ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Under the Indian Medical Council Act 1956, there is at present no provision for withholding the recognition of the degree and approval of the Institutions on the ground that a particular college is charging capitation fee or donation. The following private medical colleges charging capitation fee/donation have been recognised for awarding the M. B. B. S. Degree and some other post-graduate qualifications granted by the respective university :—

<i>Medical College</i>	<i>University</i>
1. J.J.M. Medical College, Davangere.	Mysore University.
2. Kasturba Medical College, Manipal Mangalore.	Mangalore University.
3. J.L.N. Medical College, Belgaum.	Karnatak University.
4. M.R. Medical College Gulbarga.	Gulbarga University.
5. Dayanand Medical College, Ludhiana.	Punjab University.

(b) No definite information is available as it varies from college to college.

(c) The Govt. of India are opposed to the practice of charging of capitation fee for admission of students in medical colleges and have been advising the State Governments to do away with the system of Capitation fee. The Joint Conference of Central Councils of Health and Family Welfare at their meeting held on 7th-9th July, 1983 have passed a resolution to the effect that "all States/U.Ts. should take steps to put an end to the practice of charging capitation fee for admission of students to medical colleges".

**Threat of Meningitis and Malaria**

4983. DR. G. VIJAYA RAMA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that there is a serious threat of meningitis and malaria to

widows of recent riots now housed in Tilak Nagar, New Delhi reported in the Times of India, dated 1 April, 1985 ; and

(b) if so, remedial steps taken/proposed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) According to the information received from Delhi Administration, Medical Teams are visiting the area and giving Chemprophylaxis with Sulphadiazin tablets to all suffering from sore throat/fever in the area. As a health education measures pamphlets with do's and dont's in respect of meningitis have been distributed to all the families. Anti-malaria measures have also been intensified. Fogging operations, regular anti-larval measures and focal spray with Pyrethrum are being undertaken in these areas. Weekly surveillance is being done in the area to detect malaria cases in the community.

#### Posting of More Doctors in CGHS Dispensaries in Bangalore City

4984. SHRI V. S. KRISHNA IYER : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) how many C. G. H. S. Dispensaries are functioning in Bangalore City ;

(b) how many Central Government employees are residing in Bangalore City ;

(c) whether it is a fact that the existing CGHS facilities are not adequate ; and

(d) whether Government will post specialists and more doctors in these dispensaries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) 8 CGHS allopathic dispensaries are functioning in Bangalore city.

(b) Approximately 40,000 Central Government employees are estimated to be residing in Bangalore city.

(c) and (d) No, Sir. Specialists are posted in the Polyclinics. There are 5 Specialists working in the Polyclinic in Bangalore as against the sanctioned strength of 6. There is a sanctioned strength of 46 Medical Officers for CGHS according to the prescribed staffing pattern and out of that 43 Medical Officers are in position.

#### Holding of Examination for Promotion upto VIII Class

4985. SHRI CHINTAMANI JENA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the National Council on Educational Research and Training has disapproved holding of external public examinations before Class VIII ; and

(b) if so, the reaction of the Government thereto ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) Yes, Sir.

(b) Elementary Education upto class VIII is primarily the concern of the States Governments. It is for them to adopt an examination system in their respective States/UTs. However, in the context of universalisation of elementary education States/UTs. have been advised to follow a no-detention policy upto class VIII subject to regular evaluation remedial measures.

#### Supply of Sub-Standard Drugs and Glucose to Central Government Hospitals

4986. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that some sub-standard drugs have been supplied to Central Government hospitals and dispensaries including some bottles of Glucose, etc. during 1984 and 1985 in Delhi and Bihar ; and

(b) if so, the details thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) Central Government hospitals and dispen-